

INSTITUTION, DISPOSAL AND PENDENCY OF IPR AND NON-IPR COMMERCIAL CASES BEFORE COMMERCIAL DIVISION DURING THE MONTH OF MARCH, 2025

COMMERCIAL CASES (IPR)				
COMMERCIAL DIVISION CATEGORIES OF CASES	PENDENCY AS ON 01.03.25	INSTITUTION	DISPOSAL	PENDENCY AS ON 31.03.25
CIVIL SUITS (COMM)	2306	80	76	2310
CIVIL ORIGINAL (COMM-IPD-TM)	936	27	16	947
CIVIL ORIGINAL (COMM-IPD-CR)	141	12	1	152
CIVIL APPEAL (COMM-IPD-GI)	0	0	0	0
CIVIL APPEAL (COMM-IPD-PAT)	210	6	7	209
CIVIL APPEAL (COMM-IPD-PV)	0	0	0	0
CIVIL APPEAL (COMM-IPD-TM)	121	6	6	121
CIVIL APPEAL (COMM-IPD-CR)	9	0	0	9
CIVIL ORIGINAL (COMM-IPD-PAT)	45	1	1	45
CIVIL ORIGINAL (COMM-IPD-PV)	0	0	0	0
CIVIL ORIGINAL (COMM-IPD-GI)	0	0	0	0
TOTAL	3768	132	107	3793

COMMERCIAL CASES (NON-IPR)				
COMMERCIAL DIVISION CATEGORIES OF CASES	PENDENCY AS ON 01.03.25	INSTITUTION	DISPOSAL	PENDENCY AS ON 31.03.25
CIVIL SUITS (COMM)	1336	23	16	1343
ORIGINAL MISC. PET. (I) (COMM)	269	37	38	268
ORIGINAL MISC. PET. (T) (COMM)	51	8	12	47
ORIGINAL MISC. PET. (J) (COMM)	0	0	0	0
ORIGINAL MISC. PET. (E) (COMM)	12	3	0	15
ORIGINAL MISC. PET. (COMM)	2333	47	28	2352
ORIGINAL MISC. PET. (ENF.) (COMM)	906	28	8	926
ORIGINAL MISC. PET. (EFA) (COMM)	43	3	0	46
ARBITRATION APPEAL (COMM)	65	8	5	68
ORIGINAL MISC. PETITIONS (MISC.) (COMM)	46	96	85	57
COUNTER CLAIMS (COMM)	176	7	1	182
CIVIL SUITS (COMM) (INFRA)	1	0	0	1
TOTAL	5238	260	193	5305